

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 361
(To be answered on the 17th November 2016)**

DEVELOPMENT OF AIRPORTS IN BIHAR

361. SHRI OM PRAKASH YADAV

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the names of airports for which land has been provided by the Bihar Government to Airports Authority of India (AAI) for development;**
- (b) whether the development work on the said airports has been completed, if so, the current status thereof;**
- (c) whether the additional land has been demanded by the AAI from the Bihar Government for some of the airports, if so, the details thereof;**
- (d) whether the Government proposes to set up more airports in Bihar, if so, the names of the cities identified for the purpose; and**
- (e) the steps taken by the Government in this regard?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): The Bihar Government has not provided any land to Airports Authority of India (AAI) for development of airports in the recent years.

(c) to (e) : AAI has projected the following land requirements to the State Govt. of Bihar for upgradation/development of existing airports and construction of Civil Enclave / operationalisation of unused airports :

| | |
|---------------|---------------------------|
| Patna | : 11.35 acres |
| Gaya | : 200 acres |
| Bihta | : 108 acres |
| Raxaul | : 121 acres |
| Purnia | : (92 acres/67 acres) and |
| Muzaffarnagar | : 479 acres |

State Government of Bihar has agreed in-principle to provide required land at Patna & Purnea airports.